

Damodar Valley Corporation(Amendment) Act, 1957

59 of 1957

[24 December 1957]

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An Act to amend the Damodar Valley Corporation Act, 1948. BE it enacted by Parliament in the Eighty Year of the Republic of India as follows : -

1. Short Title :-

This Act may be called the Damodar Valley Corporation (Amendment) Act, 1957.

2. Amendment Of Section 5 :-

In section 5 of the Damodar Valley Corporation Act, 1948(4 of 1948), sub-section (1) shall be omitted.